

Annexure-7
Name of Corporate Debtor- Khush Infratech Private Limited
OPERATIONAL CREDITORS (Government dues)
Date of Commencement of CIRP-13.12.2023
List of Creditors as on 08.02.2024

LIST OF OPERATIONAL CREDITORS - GOVERNMENT DUES

(Amount in Rupees)

Sr. No.	Name of Creditor	Details of Claims received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues that may be set off	Amount of Claim not admitted	Amount of Claim under verification	Remarks if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security interest	Amount Covered by Guarantee	Whether Related Party?	% of voting share in CoC					
1	Income Tax Department	03-01-2024	19,62,05,470	19,62,05,470	As per demand notice issued by Income Tax department	-	-	No	N.A.	-	-	-	-	provisionally admitted
TOTAL			19,62,05,470	19,62,05,470									-	

Remark:

1. This list presents claims received as on December 27, 2023, updated on January 03, 2024 and further updated on 08.02.2024, subject to further verification and updation by RP as per Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations")
2. Figures have been converted into INR from respective currency as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations") as amended from time to time.